

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 220**  
**(IB)-879(ND)2019**

**IA-4207/2023, IA-1007/2023**

**IN THE MATTER OF:**

**M/s. Anjushree Enterprises**

**... Applicant/Petitioner**

**Versus**

**M/s. C View Innovations Pvt. Ltd.**

**... Respondent**

**Under Section: 9 of IBC, 2016 (CIRP)**

**Order delivered on 18.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Liquidator : Mr. Abhay Kaushik, Ms. Himani Babbar, Advs.**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 5 pm, let the petition be listed for hearing on 16.05.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**